

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 203  
CA No. 74/2016  
CA No. 78/2015  
IA (CA) No. 30/JPR/2023  
CP No. 52(ND)2014  
TA No. 18/2018  
Under Section 397/398 of  
Companies Act, 1956

**In the matter of:**

**Shiv Pratap Gurjar & Anr.**

... Petitioners

**Versus**

**Shree Govind Town Planners Pvt. Ltd. & Ors.**

... Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to  
30.05.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

April 23, 2024